

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 126**

**CP No. 6/Chd/Hry/2021**

**IN THE MATTER OF:**

**Rahul Tripathi**

...

**Appellant**

**Versus**

**Birchford Labs Pvt. Ltd.**

...

**Respondent**

**Under Section: 241(1), CA 2013**

**Order delivered on 19.04.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. Arjun Singh Bawa with Ms. Pratima  
Dwivedi, Advocates.

**ORDER**

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, at the request of learned counsel for the petitioner, this matter is adjourned to 10.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**